

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32540/2010

U.P.AVAS EVAM VIKAS PARISHAD & ANR

Petitioner(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO.32612 of 2010

(With prayer for interim relief and office report)

SLP(C) NO. 34176 of 2010

(With prayer for interim relief and office report)

Date: 08/05/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vishwajit Singh, Adv.

For Respondent(s)

Mr Mukesh Verma, Adv.
Mr. Yash Pal Dhingra, Adv.
Mr. C.D. Singh, Adv.
Mr. Prakash Kumar Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO.32540/2010

Respondent No.1 has failed to file counter affidavit within the time granted by the Court.

Respondent Nos. 2 and 3 have been already ordered to proceed ex parte.

Service report in respect of respondent No.4 is awaited.

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Item No.8

SLP(C) NO.32612/2010

Duly represented respondents have failed to file counter affidavit within the time granted by the Court as pointed out in the order passed on 4.4.2013.

Service report in respect of respondent No.42 is awaited from the concerned Trial Court. Reminder be issued.

SLP(C) NO.34176/2010

Respondent Nos. 1 to 8 have already filed counter affidavit on record.

Respondent Nos. 9 and 11 have been already ordered to proceed ex parte as per order dated 4.4.2013.

Service report in respect of respondent No.10 is awaited from the concerned Trial Court. Reminder be issued.

List again on 19.7.2013.

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| (M.A.SAYEED)
| REGISTRAR

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